

(A)

CENTRAL ADMINISTRATIVE TRIBUNAL  
Principal Bench

O.A. No. 25 of 1995

New Delhi, dated the 8th November, 1995

HON'BLE MR. S.R. ADIGE, MEMBER (A)

HON'BLE DR. A. VEDAVALLI, MEMBER (J)

Shri B.B. Sharma (since expired)  
S/o Shri P.C. Sharma,  
R/o 34, Navjeevan Vihar,  
New Delhi-110017. .... APPLICANT

(None appeared)

VERSUS

1. The General Manager,  
Northern Railway, Baroda House,  
New Delhi-110001.

2. The Divisional Railway Manager,  
Northern Railway,  
New Delhi-110055.

3. Shri Chain Singh, Sr. Clerk,  
CEFO/PC/STB/New Delhi-110055.

4. Shri Pawan Kumar,  
Sr. Clerk, Statistical Branch,  
Northern Railway,  
Baroda House,  
New Delhi.

5. Shri Y. Alexander,  
Sr. Clerk,  
Northern Railway,  
S.S.S./Tuglakabad, New Delhi-110044. . . RESPONDENTS  
(None appeared)

ORDER (ORAL)

BY HON'BLE MR. S.R. ADIGE, MEMBER (A)

MA-2710/95 has been filed by the  
father of the applicant through Shri R.C. Vachher  
advocate stating that the applicant has unfortunately  
expired and is not interested in pursuing the  
case any longer and thus this O.A. has become  
irrelevant.

(A)

infratious. Accordingly this O.A. is dismissed for having become infratious.

A. Veda Valli  
(DR. A. VEDA VALLI)  
Member (J)

S. R. Adige  
(S.R. ADIGE)  
Member (A)

/GK/